

- (vii) Instructions have been issued for the Pilot Monitoring to identify the subtle incapacitation of the Pilot flying and procedure for taking over of the flight controls.
- (viii) For enhancing the operational safety, instructions have been issued for encouraging crew to go-around if for any reason, the approach is unestablished and same is non-punitive.
- (ix) Instructions have been issued for all the airline operators to establish the tail wind and cross wind limitations based on the aircraft manufacturer guidance taking into consideration the runway surface conditions and weather conditions.

Data on evacuation under Vande Bharat Mission

324. SHRI K.J. ALPHONS: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the number of persons who have been evacuated under Vande Bharat Mission; and
- (b) whether Government has any data regarding the number of persons still to be evacuated and till when, the Vande Bharat flight to be continued?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI HARDEEP SINGH PURI): (a) and (b) Vande Bharat Mission consists of special repatriation flights operated by Indian carriers and chartered flights operated by both Indian and foreign carriers. As per information provided by the Ministry of External Affairs (MEA), till 31.08.2020, more than 11 lakh Indians (excluding land border crossings) have returned to India under the Vande Bharat Mission.

The number of persons awaiting repatriation is dynamic and the number of special repatriation flights is planned accordingly. As India enters into Air Bubble arrangements with different countries, the Vande Bharat Mission gets subsumed into this new arrangement.

Funds sought by airline operators

325. SHRI DEREK O'BRIEN: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether Government has assessed the losses accrued by the Civil Aviation sector in the country due to the imposition of the lockdown leading to no flight operations and the details thereof;